

DIVISION BENCH

O-43

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/414(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th February, 2021, 10:30 A.M

Name of the Company	PAWAN KUMAR GOENKA SOLE PROPRIETOR OF SWASTIK ENTERPRISES Vs. NAHORJAN TEA COMPANY PVT.LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

COUNSELS APPEARED THROUGH VIDEO CONFERENCE :

Mr. Ratul Das, Advocate - For the Operational Creditor
Mr. GS Gupta, Advocate

ORDER

The Ld. Counsel on behalf of the Operational Creditor is present.

Since documents are not filed in the E-filing portal of NCLT, both the parties are directed to upload the complete pleading documents in the E-filing portal of NCLT and to ensure defect free status of the uploaded documents, before the next date of hearing.

List this matter on 15th April, 2021.

(Harish Chander Suri)
Member(Technical)

(Rajasekhar VK)
Member(Judicial)

GOUR_STENO